

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1
27/02/2020
O.A./260/268/2019

S K BEHERA
-V/S-
D/O POST

ITEM NO:58
FOR APPLICANTS(S) Adv. : Mr. R. K. Pradhan
FOR RESPONDENTS(S) Adv. : Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Learned counsels for the applicant and respondents in both the OAs are present. Learned counsel for the applicants filed a memo stating that he does not want to press the OA No. 268/19 which is accordingly disposed of.</p>
	<p>As regards to O. A. No. 81/2016, applicant's counsel submitted that the applicant was put off duty and that order has been stayed by this Tribunal but the respondents have not implemented the order and not going ahead with the disciplinary proceedings.</p>
	<p>List OA No. 81/2016 on 28.02.2020 under the heading for being spoken to.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>